NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 34-A/2016, 34-B/2016 with TP. No 34/111/NCLT/AHM/2016(New) C.A. 284/2014 & C.A. 137/2015 with C.P. No. 13/111A/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>25.10.2016</u>

Name of the Company:

Shobhna P. Mahajan

V/s.

Micro Inks Ltd.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

AS PENYTUNER

NO. 2 - SELF

OFFITTUNER

PETITIONER

PETITIONER

PETITIONER

2. Koina Paroelah

As Respondent K. R. Parrelan On behand of Ardyn R. Sheth

<u>ORDER</u>

Mr PY Mahajan, Petitioner No.2 present. He also represents Petitioner No.1. Learned Advocate Ms. Krina Parekh on behalf of Learned Advocate Mr. Arjun Sheth present for Respondents and requested for adjournment.

Both sides agreed to argue the matter on 11.11.2016.

List the matter on 11.11.2016 for final hearing.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 25th day of October, 2016